

[Sh. Kirpal Singh]

appeal may work lest he yields under Congress pressure.

MR. DEPUTY SPEAKER: No please conclude.

SHRI KIRPAL SINGH: Mr. Deputy Speaker, Sir, while concluding I would like to say that democratic rights should be restored immediately in Punjab. I mean to say that elections should be held there. A dialogue should be opened with those elements at any cost whether they ask for forgiveness, abide by the Constitution, surrender their arms or not. They should be assured protection and called for a dialogue. If the dialogue fails, things will remain as they are, but at least we would be satisfied that efforts have been made. Are you not making efforts in this direction in so far as other areas are concerned. If so, why not in Punjab? At least efforts should be made there.

Mr. Deputy Speaker, Sir, one of my friends says that some Sikhs have reached in foothill areas also. In this regard I would say that these Sikhs have made the land cultivable with their hard labour and made other sacrifices to get themselves settled there, and now these people have started opposing them. Some people say that Sikhs have reached in Bihar and West Bengal so I would like to ask them whether they would send them out of these States? Is it your patriotism? Can you solve this problem on the basis of such patriotism? Only some broad minded and large hearted persons can solve that problem. I think a person like Shri Chandra Shekhar can do that and you people are pulling chains in his feet. I have yet to say many things but it is my duty to obey Mr. Deputy Speaker. I hope that the God may keep the spark alive which has been lightened in the heart of Shri Chandra Shekhar and that may not bury under the heap of ashes. I am saying what I have learnt from him. I do not know as to what he will say later on in this

regard, I would say that Shri V.P. Singh could also avail such opportunity but he did not and later on he regretted for not holding elections in Punjab. Therefore, I would say that they may also not repent later on. I think he has also got opportunity to bring the misguided youth to the national mainstream and talk to them unconditionally. I am grateful to you, Sir, for giving me opportunity to speak.

17.21 hrs.

RESOLUTION RE. GULF CRISIS  
[English]

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): Mr. Deputy Speaker, Sir, I have a request to make. We are going to discuss the Gulf crisis. But if the House so agrees the Resolution on Gulf Crisis which has been accepted by all Parties should be moved from you so that it is released to the Press earlier.

I shall request the Chair to move the Resolution and get it passed by the House. We can discuss the Gulf crisis afterwards.

PROF. MADHU DANDAVATE (Rajapur): The Draft is accepted by all the leaders of various Parties. The Chair may move it.

SHRI P.R. KUMARAMANGALAM (Salem): The Chair may move it. We will accept it.

MR. DEPUTY SPEAKER: I think, we will adjourn this discussion on Punjab.

SHRI SOMNATH CHATTERJEE (Bolpur): I join the hon. Prime Minister that it will be befitting so far as the importance of the occasion is concerned that the Chair moves it. But it will be better, if the Chair moves it after some discussion so that we can express our views.

**SHRI CHANDRA SHEKHAR:** The point is, it has already been adopted in the Rajya Sabha. If we delay this Resolution, the media cannot take it and it has international implications.

**PROF. MADHU DANDAVATE:** Without losing time, it may be adopted and released.

**MR. DEPUTY SPEAKER:** I will put this Resolution to the House and if it is necessary to discuss it, we can discuss after the Punjab discussion, or before the Punjab discussion, as the House decides.

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHUKLA):** Sir, we adopt the Resolution here and now.

**MR. DEPUTY SPEAKER:** I will read the Resolution

#### **Resolution**

The crisis in West Asia is causing grave concern throughout the world. Perhaps at no time since the Second World War has humankind been so close to the brink of global disaster. War will cause incalculable human suffering and inflict irreversible environmental damage. War must be averted. Peaceful means must be pursued relentlessly.

Recalling that the Government of India, along with many other countries belonging to the Nonaligned Movement as well as outside the Movement, have repeatedly been urging that the Gulf crisis be resolved by peaceful means through dialogue.

Noting that the deadline of 15th January 1991, set in the UN Security Council Resolution 678 is fast approaching.

Believing that the Nonaligned Movement has an important role to play in bringing about a dialogue

among all the parties involved in the crisis.

Deeply conscious of the many historic, cultural, linguistic and other ties that bind India with the nations and peoples of the Gulf region and the long tradition of warm and friendly relations with them.

**This House:—**

- (i) Expresses its firm belief that war must be averted;
- (ii) Calls upon all sides to make further determined efforts in the coming days and weeks to prevent war and seek solution through peaceful means by dialogue under UN auspices or otherwise.
- (iii) Wishes the Secretary General of UN every success in his last minute effort to resolve the issue peacefully.

I think this resolution is adopted by the House unanimously.

**SEVERAL HON. MEMBERS:** Yes.

The Resolution was adopted *unanimously*.

17.25 hrs.

**DISCUSSION UNDER RULE 193**  
**Situation in Punjab—Contd.**

[*English*]

**MR. DEPUTY SPEAKER:** We can resume the discussion on Punjab now. Shri Kapil Dev Shastri to speak.

[*Translation*]

Since the reply is coming from the Government soon, the Members should make their submissions in brief.